

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III

11. C.P.(IB)-3398(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **13.03.2020**

NAME OF THE PARTIES:-Mrs. Rajshree Vora & Prachi Vora

V/s

Makwana Properties Pvt Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

At request of both sides, list this matter on 13.04.2020.

Sd/-

SHYAM BABU GAUTAM

Member (Technical)

/SKS/

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)